

HIGH COURT OF JAMMU AND KASHMIR

ORDER NO 881 D+L 10-11-2016

The following Committees are reconstituted with immediate effect:

1. Committee for High Court Staff:

- i) Hon'ble Mr. Justice Mohammad Yaqoob Mir
- ii) Hon'ble Mr. Justice Muzaffar Hussain Attar
- iii) Hon'ble Mr. Justice Alok Aradhe
- iv) Hon'ble Mr. Justice Janak Raj Kotwal

- Subjects:**(a) Recruitment and promotion of all cadres of High Court Staff including Seniority matters.
(b) Service Conditions and Disciplinary matters of High Court Staff.
(c) Service matters/grievances of High Court Staff.

2. Finance Committee to monitor the effective utilization of funds sanctioned by the Government:

- i) Hon'ble Mr. Justice Ramalingam Sudhakar
- ii) Hon'ble Mr. Justice Mohammad Yaqoob Mir
- iii) Hon'ble Mr. Justice Muzaffar Hussain Attar

- Subjects:**(a) High Court (on different heads of accounts),
(b) Construction of buildings for Courts,
(c) Renovation of old buildings/construction of new Courts,
(d) Infrastructure for Courts,
(e) Stationery,
(f) Purchases of Computers, expenses towards Telephone and Cell Phone,
(g) Purchases of Cars,
(h) Meeting expenses of the High Court,
(i) Travelling expenses,
(j) Contingency expenses, etc. to the High Court and Subordinate Courts.

Sd/-

(N. Paul Vasanthakumar)
Chief Justice

Dated:- 10.11.2016

No:- 22488-95/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary/Bench Secretary to Hon'ble the Chief Justice,
3. Secretary/Bench Secretary to Hon'ble Mr. Justice _____,
.....for kind information of their Lordships.
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Central Project Coordinator, (e-Court), High Court of J&K, Srinagar,

(Ashok Kumar Koul)
Registrar General

10.11.16.